

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE AT PUNE

Appeal No. 83 of 2024

Mr. Tanaji Gambhire

...Appellant

v/s

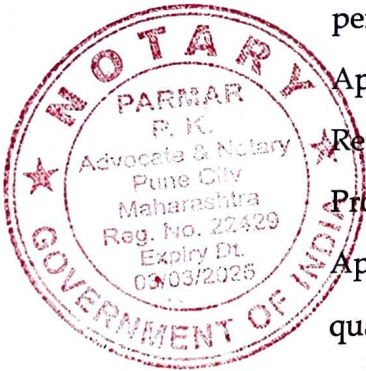
Union of India & Ors.

...Respondents

Affidavit in Reply

I, Mr. Sarvesh Vilas Javdekar, Age: 40 years, Occupation: Business, Address for Correspondence: 303-309, Siddharth Towers, Sangam Press Road, Kothrud, Pune- 411038, being the Authorized Signatory of the Respondent No. 4 herein i.e. the Project Proponent do state on solemn affirmation that:

1. I state that I have read the contents of the Appeal and perused the documents filed by the Appellant. I state that I have personal knowledge regarding the contention raised by the Appellant and hence, I am executing the present Affidavit in Reply as the Partner of the Respondent No. 4 i.e. the Project Proponent. I am filing the present affidavit to contest the Appeal as the same is devoid of merits and liable to be quashed / dismissed / rejected at the threshold.
2. I state that contents of the appeal memorandum are false and incorrect and denied by this Respondent in toto. The



Appellant is put to the strict proof thereof. I state that there is no merit in the appeal and the same is a futile attempt on part of the Appellant to harass the Respondents.

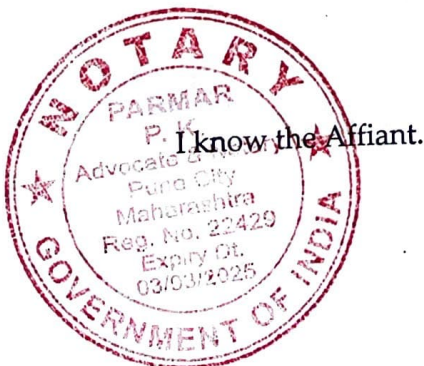
- 3. I state that the Environment Clearance Certificate dated 07/02/2024 bearing EC Identification No. EC24B038MH116993 granted by the Authority is as per the existing norms of the Ministry of Environment, Forest and Climate Change and as per the rules and regulations set forth by the State Government of Maharashtra from time to time.
- 4. I state that there is no valid reason for revoking / suspending the Environmental Clearance Certificate and hence, the present appeal is liable to be rejected being devoid of any merits.
- 5. I state that I am filing the present Interim Affidavit for the purpose of contesting the captioned appeal reserving right to file detailed affidavit at a later stage.

I state that whatever stated hereinabove is true and correct to the best of my knowledge and information and I have executed the present Affidavit in Reply on this 20<sup>th</sup> day of August 2024 at Pune

Place: Pune

Date: 20/08/2024

*Javdekar*  
 \_\_\_\_\_  
 Affiant  
 Mr. Sarvesh Vilas Javdekar



**BEFORE ME**  
*PARMAR*  
**PARMAR P. K.**  
**ADVOCATE & NOTARY**  
 B-301, Overa Enclave,  
 Bhawani Peth, Pune-411042.  
 Mob. 9028941296